

# **RESUME OF WORK DONE BY LOK SABHA**

**(THIRTEENTH LOK SABHA - THIRTEENTH SESSION)**

**(21<sup>st</sup> July to 22<sup>nd</sup> August, 2003)**

## **PREFACE**

This publication contains a brief resume of work done in the Thirteenth Lok Sabha during the Thirteenth Session i.e. from the 21<sup>st</sup> July to the 22<sup>nd</sup> August, 2003.

**G.C. MALHOTRA**  
**Secretary-General**

**NEW DELHI**  
**October, 2003**  
**Asvina, 1925 (Saka)**

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## 1. DURATION OF SESSION

Date of Commencement	:	*21 July, 2003
Date of Adjournment <i>Sine die</i>	:	%22 August, 2003
Date of Prorogation	:	26 August, 2003
Total Number of days of Session	:	33 days
Number of actual sittings	:	21 days
Number of Hours of sittings	:	113 hours

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\* The First sitting commenced with the playing of National Anthem.

% The sitting ended with the playing of National Anthem.

## 2. ADJOURNMENT MOTION Brought before the House

Sl. No.	Subject	Names of members who tabled notices	Date on which brought before the House	Time taken	Remarks
1	2	3	4	5	6
1.	Atrocities on Dalits	Shri Ram Vilas Paswan	21.7.2003	H. M. 0 04	After hearing Shri Ram Vilas Paswan, H.S. disallowed the notices of adj. motion.
2.	Reported misuse of the CBI in dropping the charges against three Union Ministers and other functionaries of BJP in Babri Masjid demolition case	Shri Ramji Lal Suman Shri Varkala Radhakrishnan Shri Ram Vilas Paswan Shri Prakash Ambedkar Dr. Raghuvansh Prasad Singh Shri Somnath Chatterjee Shri Priya Ranjan Dasmunsi Shri K. Francis George Shri G.M. Banatwalla Shri Rupchand Pal Shri Hannan Mollah Shri K.H. Muniyappa Shri Vilas Muttemwar Shri Prabodh Panda Shri Basudeb Acharia Shri N. Janardhana Reddy Smt. Margaret Alva Shri Sontosh Mohan Dev Shri Pawan Kumar Bansal Shri Ramesh Chennithala Shri K.A. Sangtam Shri Mani Shankar Aiyer Shri Satyavrat Chaturvedi Shri S. Jaipal Reddy Shri Sudarsana E.M. Natchiappan Shri Ramdas Athawale	-do-	0 19	After hearing S/Shri Priya Ranjan Dasmunsi, Ramji Lal Suman, Dr. Raghuvansh Prasad Singh and Shri G.M. Banatwalla, H.S. disallowed the notices of adj. motion.
3.	Terrorist attack on pilgrims at Katra	Shri Ram Vilas Paswan	22.7.2003	0 22	After hearing the members, H.S. disallowed the notice of adj. motion.
4.	Reported misuse of the CBI in dropping the charges against three Union Ministers and other functionaries of BJP in Babri Masjid demolition case	Shri Ramji Lal Suman Shri Ram Vilas Paswan Shri G.M. Banatwalla Shri Lakshman Seth Shri Anil Basu Shri Priya Ranjan Dasmunsi Shri Ajoy Chakraborty Dr. Raghuvansh Prasad Singh Shri Mani Shankar Aiyer Shri K.A. Sangtam Shri Sriprakash Jaiswal Smt. Margaret Alva Shri S. Jaipal Reddy Shri Sudarsana E.M. Natchiappan Shri Somnath Chatterjee Shri Ramesh Chennithala Shri Sontosh Mohan Dev Shri Rupchand Pal Shri Satyavrat Chaturvedi Shri Vilas Muttemwar	23.7.2003	2 12	After hearing the members, H.S. disallowed the notices of adj. motion.
5.	Need to discuss Hon'ble Prime Minister's visit to China	Shri Ramji Lal Suman	25.7.2003	0 11	After hearing S/Shri Ramji Lal Suman, Jagmeet Singh Brar, C.N.Singh and Shivraj V. Patil, H.S. disallowed the notices of adj. motion.

6.	Re. Demonstration by youths in front of Parliament House on 30.7.2003 against unemployment in the country and demand for inclusion of right to work as Fundamental Right in the Constitution	Shri Ram Vilas Paswan	30.7.2003	0 03	After hearing S/Shri Ram Vilas Paswan and Priya Ranjan Dasmunsi during Question Hour, H.S. disallowed the notice of adj. motion.
7.	Re. Statement made by Prime Minister at Ayodhya on 1.8.2003 with regard to construction of Ram Temple	Shri Ramji Lal Suman Shri Basudeb Acharia Shri Somnath Chatterjee Shri Ram Vilas Paswan Shri Priya Ranjan Dasmunsi Shri Sultan Salahuddin Owaisi Shri Rupchand Pal Shri Hannan Mollah Shri Varkala Radhakrishnan Shri Sunil Khan Shri Prabodh Panda Shri Jagmeet Singh Brar	4.8.2003	0 37	After hearing the members, H.S. disallowed the notices of adj. motion.
	Re. Reported demolition of Guru Ravidas Temple in Delhi and Chandigarh.	Shri Ram Chandra Paswan			
	Re. Working of investigating agency particularly Central Bureau of Investigation	Dr. Raghuvansh Prasad Singh			
	Re. Problems being faced by Sugarcane growers in the country	Kunwar Akhilesh Singh			
	Re. Security of MPs and VIPs	Shri Raashid Alvi			
8.	Alleged serious anomaly regarding purchase of defence weapons and equipment by the Defence Ministry as revealed in the Public Accounts Committee Report	Dr. Raghuvansh Prasad Singh Shri Somnath Chatterjee Shri Hannan Mollah Shri Rupchand Pal Shri Pawan Kumar Bansal Shri Ajoy Chakraborty Shri S. Jaipal Reddy	7.8.2003	0 34	After hearing the members, H.S. disallowed the notices of adj. motion.

**3. BILLS**  
**(i) Government Bills**

S. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2003.	24.7.2003	—	—	—	—	—	Pending
2.	The Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2003.	29.7.2003	—	—	—	—	—	Pending
3.	The Factories (Amendment) Bill, 2003.	29.7.2003	—	—	—	—	—	Pending
4.	The Marriage Laws (Amendment) Bill, 2003, as passed by Rajya Sabha	—	30.7.2003	—	—	—	—	Pending
5.	The Election and Other Related Laws (Amendment) Bill, 2003.	13.3.2003 (Earlier Session)	—	30.7.2003 (Consideration and passing)	02 47	—	—	Passed
6.	The Repatriation of Prisoners Bill, 2002.	9.5.2002 (Earlier Session)	—	30.7.2003 1.8.2003 (Consideration and passing)	01 35	2	2	Passed, as amended
7.	The National Statistical Commission Bill, 2003.	31.7.2003	—	—	—	—	—	Pending
8.	The Merchant Shipping (Amendment) Bill, 2003, as passed by Rajya Sabha.	—	1.8.2003	—	—	—	—	Pending
9.	The Sixth Schedule to the Constitution (Amendment) Bill, 2003.	9.5.2003 (Earlier Session)	—	1.8.2003 5.8.2003 6.8.2003 (Consideration and passing)	02 23	28	13	Passed, as amended
10.	The Railways (Amendment) Bill, 2003.	—	4.8.2003	—	—	—	—	Pending
11.	The Indian Telegraph (Amendment) Bill, 2003.	4.8.2003	—	—	—	—	—	Pending
12.	The Constitution (Scheduled Order (Amendment) Bill, 2003.	5.8.2003	—	18.8.2003 (Consideration and passing)	0 08	7	1	Passed, as amended
13.	The Representation of the People (Amendment) Bill, 2003, as passed by Rajya Sabha.	—	10.4.2003 (Earlier Session)	6.8.2003 18.8.2003 (Consideration and passing)	02 49	1	0	Passed
14.	The National Bank for Agriculture and Rural Development (Amendment) Bill, 2003.	7.8.2003	—	18.8.2003 (Consideration and passing)	0 07	—	—	Passed
15.	*The Constitution (Ninety-fourth Amendment) Bill, 2002.	20.12.2002 (Earlier Session)	—	8.8.2003 (Consideration and passing)	01 16	7	3	Passed, as amended

\*The Short title of the Bill was changed to the Constitution (Eighty-ninth Amendment) Bill, 2003 by Lok Sabha through an amendment to clause 1.

1	2	3	4	5	6	7	8	9
16.	**The Constitution (Ninety-ninth Amendment) Bill, 2003.	9.5.2003 (Earlier Session)	—	8.8.2003 (Consideration and passing)	0 34	3	2	Passed, as amended
17.	The Central Vigilance Commission Bill, 2003, as returned by Rajya Sabha with amendments.	20.12.1999 (Earlier Session)	13.8.2003 (As returned by Rajya Sabha with amendments)	18.8.2003 (Consideration of amendments made by Rajya Sabha)	0 02	2	2	Amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha on 26.2.2003 were considered and agreed to by Lok Sabha. Pending
18.	The Banking Regulation (Amendment) and Miscellaneous Provisions Bill, 2003.	13.8.2003	—	—	—	—	—	Pending
19.	The Constitution (One Hundredth Amendment) Bill, 2003.	18.8.2003	—	—	—	—	—	Pending
20.	The Constitution (One Hundred and First Amendment) Bill, 2003.	18.8.2003	—	—	—	—	—	Pending
21.	The State of Delhi Bill, 2003	18.8.2003	—	—	—	—	—	Pending
22.	The Constitution (One Hundred and Second Amendment) Bill, 2003.	18.8.2003	—	—	—	—	—	Pending
23.	The Securities Laws (Amendment) Bill, 2003.	18.8.2003	—	—	—	—	—	Pending
24.	The Appropriation (No. 4) Bill, 2003	18.8.2003	—	18.8.2003 (Consideration and passing)	0 04	—	—	Passed
25.	The Appropriation (Railways) No. 4 Bill, 2003.	18.8.2003	—	18.8.2003 (Consideration and passing)	0 06	—	—	Passed
26.	The Prevention of Cruelty to Cows Bill, 2003.	On 21.8.2003, motion for leave to introduce the Bill was moved. Motion, however, was not put to the vote of the House.	—	—	—	—	—	—
27.	The Industrial Development Bank (Transfer of Undertaking and Repeal) Bill, 2002.	4.12.2002 (Earlier Session)	—	21.8.2003 (Consideration and passing)	0 54	3	—	Discussion on the motion for consideration not concluded. Pending

## SUMMARY

1. Bills pending at the end of the last Session	34
2. Bills introduced	15
3. Bills opposed at introduction stage	1*
4. Bills passed by Rajya Sabha and laid on the Table	3
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	1
7. Bills passed	11
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills—part discussed	1
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/ Speaker	12
18. Bills reported by Standing Committees	6
19. Bills pending at the end of Thirteenth Session of Thirteenth Lok Sabha	42

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\*On 21.8.2003, motion for leave to introduce the Bill was moved. Motion, however, was not put to the vote of the House.

**(ii) Bills referred to the Standing Committees and Presentation/Laying of Reports thereof**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of presentation/laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Indian Post Office (Amendment) Bill, 2002.	17.5.2002 (L.S.)	Speaker	Information Technology (17.5.2002)	22.7.2003	Pending in Lok Sabha
2.	The Sixth Schedule to the Constitution (Amendment) Bill, 2003.	9.5.2003 (L.S.)	Chairman	Home Affairs (23.5.2003)	22.7.2003*	Passed
3.	The Constitution (Ninety-ninth Amendment) Bill, 2003.	9.5.2003 (L.S.)	Chairman	Home Affairs (23.5.2003)	22.7.2003*	Passed
4.	The Financial Companies Regulation Bill, 2000.	13.12.2000	Speaker (L.S.)	Finance	24.7.2003 (19.12.2000)	Pending in Lok Sabha
5.	The Industrial Development Bank (Transfer of Undertaking and Repeal) Bill, 2002.	4.12.2002 (L.S.)	Speaker	Finance (9.12.2002)	24.7.2003	Pending in Lok Sabha
6.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2003.	24.7.2003 (L.S.)	Speaker	Labour and Welfare (8.8.2003)	—	Pending with the Committee
7.	The Banking Regulation (Amendment) Bill, 2003.	21.4.2003 (L.S.)	Speaker	Finance (2.5.2003)	19.8.2003	Pending in Lok Sabha
8.	The Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2003.	29.7.2003 (L.S.)	Chairman	Commerce (5.9.2003)	—	Pending with the Committee
9.	The Factories (Amendment) Bill, 2003.	29.7.2003 (L.S.)	Speaker	Labour and Welfare (26.8.2003)	—	Pending with the Committee
10.	The National Statistical Commission Bill, 2003.	31.7.2003 (L.S.)	Speaker	Finance (26.8.2003)	—	Pending with the Committee
11.	The Banking Regulation (Amendment) and Miscellaneous Provisions Bill, 2003.	13.8.2003 (L.S.)	Speaker	Finance (26.8.2003)	—	Pending with the Committee
12.	The Constitution (One Hundredth Amendment) Bill, 2003.	18.8.2003 (L.S.)	Chairman	Home Affairs (5.9.2003)	—	Pending with the Committee
13.	The Constitution (One Hundred and First Amendment) Bill, 2003.	18.8.2003 (L.S.)	Speaker	Food, Civil Supplies and Public Distribution (26.8.2003)	—	Pending with the Committee
14.	The State of Delhi Bill, 2003.	18.8.2003 (L.S.)	Chairman	Home Affairs (5.9.2003)	—	Pending with the Committee
15.	The Constitution (One Hundred and Second Amendment) Bill, 2003.	18.8.2003 (L.S.)	Chairman	Home Affairs (5.9.2003)	—	Pending with the Committee
16.	The Securities Laws (Amendment) Bill, 2003.	18.8.2003 (L.S.)	Speaker	Finance (26.8.2003)	—	Pending with the Committee
17.	The Indian Telegraph (Amendment) Bill, 2003.	4.8.2003 (L.S.)	Speaker	Information Technology (15.9.2003)	—	Pending with the Committee
18.	The Criminal Laws (Amendment) Bill, 2003.	22.8.2003 (R.S.)	Chairman	Home Affairs (17.9.2003)	—	—

**(iii) Private Members' Bills**

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Advocates (Amendment) Bill, 2003 ( <i>Omission of section 16, etc.</i> ) by Shri T.M. Selvaganapathi, M.P.	25.7.2003	—	—	H - M	—	—	Pending
2.	The Working Journalists' and other Non-Journalist Media Employees' Welfare Fund Bill, 2003 by Shri G.M. Banatwalla, M.P.	25.7.2003	—	—	—	—	—	Pending
3.	The High Court at Patna (Establishment of a Permanent Bench at Bhagalpur) Bill, 2003 by Shri Subodh Roy, M.P.	25.7.2003	—	—	—	—	—	Pending
4.	The Constitution (Amendment) Bill, 2003 ( <i>Amendment of the Eighth Schedule</i> ) by Shri Subodh Roy, M.P.	25.7.2003	—	—	—	—	—	Pending
5.	The Protection of Farmers Bill, 2003 by Shri G.M. Banatwalla, M.P.	25.7.2003	—	—	—	—	—	Pending
6.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2003 ( <i>Amendment of the Schedule</i> ) by Shri P.R. Khunte, M.P.	25.7.2003	—	—	0-07 minutes taken on introduction of Bills from Sl. Nos. 1 to 6	—	—	Pending
7.	The Constitution (Amendment) Bill, 2000 ( <i>Amendment of articles 81 &amp; 170</i> ) by Shri G.M. Banatwalla, M.P.	20.4.2000	—	2.5.2003 (Twelfth session 25.7.2003 (Thirteenth session))	2 - 07 (excluding 0-20 minutes taken during Twelfth session)	—	—	Withdrawn by leave of the House
8.	The Slums and Jhuggi-Jhopri Areas (Basic Amenities and Clearance) Bill, 2001 by Shri Ramdas Athawale, M.P.	23.11.2001	—	25.7.2003 14.8.2003	2 - 37	—	—	Negated
9.	The Indian Penal Code (Amendment) Bill, 2001 ( <i>Insertion of new section 298A to 298C</i> ) by Shri G.M. Banatwalla, M.P.	24.8.2001	—	14.8.2003 22.8.2003	2 - 12	—	—	Withdrawn by leave of the House
10.	The Constitution (Amendment) Bill, 2003 ( <i>Insertion of new article 356A, etc.</i> ) by Dr. Nitish Sengupta, M.P.	22.8.2003	—	—	—	—	—	Pending
11.	The Abolition of Child Labour Bill, 2003 by Shri Iqbal Ahmed Saradgi, M.P.	22.8.2003	—	—	—	—	—	Pending
12.	The Constitution (Amendment) Bill, 2003 ( <i>Amendment of articles 243ZD and 243ZE</i> ) by Shri Ramesh Chennithala, M.P.	22.8.2003	—	—	—	—	—	Pending
13.	The Railways (Amendment) Bill, 2003 ( <i>Insertion of new section 124B</i> ) by Dr. V. Saroja, M.P.	22.8.2003	—	—	—	—	—	Pending
14.	The Prevention of Food Adulteration (Amendment) Bill, 2003 ( <i>Amendment of sections 2 and 16</i> ) by Dr. V. Saroja, M.P.	22.8.2003	—	—	—	—	—	Pending
15.	The Constitution (Amendment) Bill, 2003 ( <i>Amendment of article 275</i> ) by Shri Ramesh Chennithala, M.P.	22.8.2003	—	—	—	—	—	Pending
16.	The Code of Criminal Procedure (Amendment) Bill, 2003 ( <i>Insertion of new section 389A</i> ) by Shri P.H. Pandian, M.P.	22.8.2003	—	—	—	—	—	Pending
17.	The Indian Penal Code (Amendment) Bill, 2003 ( <i>Amendment of section 302</i> )	22.8.2003	—	—	—	—	—	Pending

	by Shri P.H. Pandian, M.P.							
18.	The Constitution (Amendment) Bill, 2003 (Amendment of article 51A) by Dr. V. Saroja, M.P.	22.8.2003	—	—	0-07 minutes taken on introduction of Bills from Sl. Nos. 10 to 19	—	—	Pending
19.	The Constitution (Amendment) Bill, 2000 (Amendment of article 39) by Shri Ramdas Athawale, M.P.	28.7.2000	—	22.8.2003	0 - 01	—	—	Discussion on motion for considera- tion not concluded. Pending.

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## SUMMARY

1.	Bills pending at the end of the last session	280
2.	Bills introduced	15
3.	Bills withdrawn	02
4.	Bills negatived	01
5.	Bills removed from the Register of Pending Bills	29
6.	Bills part-discussed	01
7.	Bills pending at the end of the Session <i>vide</i> para No. 4145 of Bulletin-Part II, dated 15.9.2003	263

#### 4. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
				H.	M.
1.	Situation arising out of Coal Mine accidents in the country, particularly in Singareni Collieries Company Ltd. in Andhra Pradesh and steps taken by the Government in regard thereto.	Prof. Rita Verma	Shri Karia Munda 5.8.2003	0	17
2.*	Situation arising out of violation of agreement in regard to protecting the interest of workers by the Management of BALCO and Modern Food Industries (India) Ltd. and steps taken by the Government in regard thereto.	Shri Basudeb Acharia	Shri Arun Shourie 14.8.2003	0	01
3.	Situation arising due to floods in Bihar and steps taken by the Government in regard thereto.	Shri Ram Vilas Paswan	Shri L.K. Advani 22.8.2003	1	12
4.	Situation arising out of huge amount of bank dues outstanding against Fateja Forging And Auto Parts Company, Aurangabad and steps taken by the Government in regard thereto.	Shri Chandrakant Khaire	Shri Anandrao V. Adsul 22.8.2003	0	22

\*Due to interruptions in the House, Hon'ble Minister of Disinvestment laid a copy of Statement (English & Hindi Versions) on the Table of the House.

## 5. COMMITTEES

### (i) Financial Committees

Sl. No.	Name of Committees	Date of constitution	No. of sittings	Duration		Average Study percentage of attendance	Reports Tours/ Local Visits under-taken	presented		Remarks
				H.	M.			Original (1)	Action Taken (2)	
1	2	3	4	5		6	7	8	9	10
1.	Committee on Estimates	1.5.2003	1	0	40	43.33%	—	—	1	—
2.	Committee on Public Undertakings	1.5.2003	1	1	35	50%	—	*2	—	*These are study tour reports
3.	Committee on Public Accounts	1.5.2003 (2003-2004)	2	1	30	69%	—	2	2	Four action taken statements during the period under review presented.
			4	3	45	54.11%	—	4	3	were

**(ii) Standing Committees**

Sl. No.	Name of Committees	Date of constitution	No. of sittings	Duration H. M.	Average Study percentage of attendance	Reports Tours/ Local Visits under-taken	presented Original Action Taken		Remarks
							(1)	(2)	
1	2	3	4	5	6	7	8	9	10
1.	Committee on Agriculture	1.1.03	—	—	—	—	—	—	—
2.	Committee on Defence	1.1.03	2	5.30	47.17%	—	1	—	—
3.	Committee on Energy	1.1.03	—	—	—	—	—	—	—
4.	Committee on External Affairs	1.1.03	3	5.30	27%	—	—	—	—
5.	Committee on Finance	1.1.03	4	4.15	33.32%	—	3	—	—
6.	Committee on Food, Civil Supplies and Public Distribution	1.1.03	—	—	—	—	—	—	—
7.	Committee on Labour and Welfare	1.1.03	1	0.40	42.86%	—	*1	—	*Subject report
8.	(i) Committee on Petroleum and Chemicals <b>(Main Committee)</b>	1.1.03	1	0.30	53.33%	—	2	5	—
	<b>(ii) Sub-Committees</b>								
	(a) Sub-Committee on Petroleum	23.1.03	4	5.30	39%	—	—	—	—
	(b) Sub-Committee on Chemicals and Petrochemicals	23.1.03	1	0.30	31.25%	—	—	—	—
9.	Committee on Railways	1.1.03	1	1.30	31.2%	—	—	—	A statement on the 12th Action Taken Report of the Standing Committee on Railways has been laid in Lok Sabha on 13th August, 2003
10.	Committee on Urban and Rural Development	1.1.03	1	2.00	40.48%	—	—	—	—
11.	Committee on Information & Technology	1.1.03	1	1.25	26.66%	—	2	2	—



## 6. DIVISIONS

Sl. No.	Date	Subject-matter	Brief question on which Division was sought	Final Result	Remarks
1.	8.8.2003	Constitution ( <b>Ninety-Fourth</b> Amendment) Bill, 2002 (Amendment of article 338 and insertion of new article 338A) moved by Shri Jual Oram, Minister of Tribal Affairs.	On the motion for consideration	<b>Adopted</b> Ayes: 363 Noes: Nil Abst.: Nil	By operating AVR machine
2.	8.8.2003	-do-	On the motion for adoption of clause 2	<b>Adopted</b> Ayes: 362 Noes: Nil Abst.: Nil	-do-
3.	8.8.2003	-do-	On the motion for adoption of clause 3, as amended	<b>Adopted</b> Ayes: 360 Noes: Nil Abst.: Nil	-do-
4.	8.8.2003	-do-	On the motion for adoption of clause 1, as amended	<b>Adopted</b> Ayes: 358 Noes: Nil Abst.: Nil	-do-
5.	8.8.2003	-do-	On the motion for passing	<b>Adopted</b> Ayes: 363 Noes: Nil Abst.: Nil	-do-
6.	8.8.2003	Constitution ( <b>Ninety-Ninth</b> Amendment) Bill, 2003 (Amendment of article 332) moved by Shri Chinmayanand Swamy, Minister of State in the Ministry of Home Affairs.	On the motion for consideration	<b>Adopted</b> Ayes: 365 Noes: Nil Abst.: Nil	By operating AVR machine
7.	8.8.2003	-do-	On the motion for adoption of clause 2, as amended	<b>Adopted</b> Ayes: 363 Noes: Nil Abst.: Nil	-do-
8.	8.8.2003	-do-	On the motion for passing	<b>Adopted</b> Ayes: 365 Noes: Nil Abst.: Nil	-do-
9.	19.8.2003	Motion of No-Confidence in the Council of Ministers moved by Smt. Sonia Gandhi, MP and Leader of the Opposition, Lok Sabha.	On the motion for adoption	<b>Negatived</b> Ayes: 189 Noes: 314 Abst.: Nil	-do-

## 7. FINANCIAL BUSINESS

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Subject	Date of presentation	Date(s) of Discussion	Time taken		
			H	M	
<b>(I) RAILWAY BUDGET</b>					
Supplementary Demand for Grant in respect of Budget (Railways) for 2003-2004.	14.8.2003	18.8.2003	Discussion and voting on Supplementary Demand for Grant (Railways) (Voted without discussion)	0	01
<b>(II) GENERAL BUDGET</b>					
Supplementary Demands for Grants in respect of Budget (General) for 2003-2004.	7.8.2003	18.8.2003	Discussion and voting on Supplementary Demands for Grants (General) (Voted without discussion)	0	01

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## 8. LEAVE OF ABSENCE

Sl. No.	Name of Member granted	Period for which Leave granted	Date when Leave
1.	Shri Prakash V. Patil	21.4.2003 to 05.05.2003	
2.	Shri A.B.A. Ghani Khan Choudhary	07.04.2003 to 10.04.2003 and 21.04.2003 to 09.05.2003	21.08.2003
3.	Shri Hannan Mollah	21.04.2003 to 07.05.2003	
*4.	Shri Ambareesh	21.07.2003 to 22.08.2003	
*5.	Shri N. Ramakrishna Reddy		21.07.2003 to 22.08.2003
#6.	Shri Sunil Dutt	25.07.2003 to 20.08.2003	

\*Since, the members signed the Attendance Register on 18 August, 2003, leave granted to them for 18 to 22 August, 2003 automatically lapsed.

#Since, the member signed the Attendance Register on 19 August, 2003, leave granted to him for 19 and 20 August, 2003 automatically lapsed.

## 9. MOTIONS

### (i) Motion of No-Confidence in the Council of Ministers

Brief subject	Under Rule	Name of Member who moved the motion	Date on which leave of the House asked for	Whether leave was granted by the House	Dates of discussion	Time taken H. M.	Decision of the House
Want of Confidence in the Council of Ministers	198	Smt. Sonia Gandhi	18.8.2003	Yes	18.8.2003 19.8.2003	21 07	Negatived after Division. Ayes: 189 Noes: 314

**(ii) Motions Under Rules 191 and 342**

Sl. No.	Brief Subject	Disposal of Motion under rule	Name of member who moved	Date(s) of discussion	Time taken H M	Ministry/ Department concerned	Amendments/ Substitute Motions tabled/moved/ adopted	Remarks
1.	Consideration of the progress of implementation of Part IX and Part IX-A of the Constitution (dealing with Panchayats and Municipalities as institutions of self-government) during the last ten years.	342	Shri Kashiram Rana	24.7.2003 25.7.2003	9 12	Rural Development	—	—
2.	Motion regarding Joint Committee on pesticide residues in and safety standards for soft drinks, fruit juice and other beverages where water is the main constituent.	191	Smt. Sushma Swaraj	22.8.2003	0 1	Parliamentary Affairs	—	Adopted

## MOTIONS UNDER RULES 191 AND 342

### SUMMARY

No. of notices received	:	283
No. of motions admitted	:	77
No. of motions discussed	:	1
No. of motions remained part-discussed	:	Nil
Total time taken	:	9 hrs. 13 Minutes

**(iii) Motions under Rule 388 for Suspension of Rules**

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time taken		Remarks
				H	M	
1.	Suspension of Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it provides for the first hour of the sitting being made available for the asking and answering of questions, in order to take up the consideration and passing of the Constitution(94th Amendment) Bill, 2002 and Constitution (99th Amendment) Bill, 2003.	Smt. Sushma Swaraj	8.8.2003	0	1	Adopted
2.	Suspension of Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it provides for the first hour of the sitting being made available for the asking and answering of questions, in order to take up certain urgent Financial and other Legislative Business.	Smt. Sushma Swaraj	18.8.2003	0	1	Adopted
3.	Suspension of Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it provides for the first hour of the sitting being made available for the asking and answering of questions, in order to facilitate resumption of the discussion on the Motion of No-Confidence in the Council of Ministers.	Shri Priya Ranjan Dasmunshi	19.8.2003	0	1	Adopted

## 10. OATH OR AFFIRMATION

Name of Member	Constituency/ State	Oath/ Affirmation	Language in which affirmation made	Date of Affirmation	Time taken H.	M.
Shri Alakesh Das	Nabadwip/ West Bengal	Affirmation	Bengali	21.07.2003	0	01

## 11. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of obituary References	Time Taken	
				H.	M.
1	2	3	4	5	
1.	Shri B.M. Mensinkai (Member, Twelfth Lok Sabha)	17.01.2003			
2.	Shrimati Sheila F. Irani (Member, Tenth Lok Sabha)	10.04.2003			
3.	Shri Faquir Ali Ansari (Member, Sixth Lok Sabha)	18.05.2003			
4.	Shri T. Kiruttinan (Member, Fourth and Fifth Lok Sabha)	20.05.2003			
5.	Shri Bhagatram Rajaram Manhar (Member, Fifth Lok Sabha)	19.06.2003			
6.	Shrimati Premalabai Chavan (Member, Fifth, Sixth, Eighth and Ninth Lok Sabha)	08.07.2003	21.07.2003	0	13
7.	Reference to the devastating earthquake in Algeria which claimed more than two thousand lives.	21.05.2003			
8.	Reference to three major train accidents which took place at Ludhiana, Punjab; in Sindhudurg District, Maharashtra and at Warangal, Andhra Pradesh wherein more than hundred people were killed.	(a). 15.05.2003 (b). 22.06.2003 (c). 02.07.2003			
9.	Reference to the loss of lives in flash floods caused due to cloudburst in Kullu District of Himachal Pradesh	16.07.2003			
10.*	Adv. George Eden (Sitting Member)	26.07.2003	28.07.2003	0	04
11.	Shrimati Bhagwati Devi (Member, Eleventh Lok Sabha)	21.07.2003	04.08.2003	0	05
12.	Shri Manubhai Kotadia (Member, Ninth Lok Sabha)	22.07.2003			
13.	Reference to the loss of lives in flash floods caused due to cloudburst near Solang in Kullu District of Himachal Pradesh and crash of helicopter engaged by ONGC in Bombay High, Maharashtra.	(a). 07.08.2003 (b). 11.08.2003	13.08.2003	0	02
14.	Shri Nathuni Ram (Member, Sixth Lok Sabha)	23.04.2003			
15.	Shri S. Sivan Pillay (Member, Provisional Parliament)	08.07.2003	22.08.2003	0	07
16.	Shri Ram Narain Singh (Member, Eighth Lok Sabha)	04.08.2003			

\*House was adjourned for the day without transacting any business.

**12. PAPERS LAID ON THE TABLE**

(a) By Government	.....	942
(b) By Private Member	.....	Nil

### 13. PETITIONS

Petition presented by Members	—	Nil
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#### 14. PRIVILEGE MATTERS

Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time H	Taken M	Decision of Chair/House
Question of privilege given notices of by Sarvashri G.M. Banatwalla and Priya Ranjan Dasmunsi against Shri Arun Jaitley, Minister of Law and Justice for allegedly suppressing facts and misleading the House regarding the status of CBI charge-sheet in Babri Masjid Demolition case.	Shri G.M. Banatwalla and Shri Priya Ranjan Dasmunsi	13.8.2003	00	02	Hon'ble Speaker observed in the House that as Shri Arun Jaitely was a member of Rajya Sabha, as per well established convention he had referred the matter to Chairman, Rajya Sabha on 1 August, 2003 for appropriate action under intimation to him.

## 15. QUESTIONS

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### (I) STARRED QUESTIONS

(a) Number of Questions put down in Question Lists for oral answer	440
(b) Number of Questions orally answered	44

### (II) SHORT NOTICE QUESTIONS

Number of Questions put down in Short Notice Question List	1
(a) Number of Short Notice Question orally answered	1
(b) Number of Short Notice Question Laid on Table of the House	Nil

### (III) UNSTARRED QUESTIONS

(a) Number of Questions put down in Question Lists for written answers	4049*
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent.	4445

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\*Including 1 Question deleted from Unstarred List of Questions.

**(IV) HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWERS TO QUESTIONS DURING THE  
THIRTEENTH SESSION OF THIRTEENTH LOK SABHA**

Sl. No.	Brief Subject	Name of members who got priority in the ballot to raise the Discussion	Date of Discussion	Ministry/Deptt.	Time taken Hrs. Mts.
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— NIL —

### 16. RESIGNATION BY MEMBER

Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
Shri Sushil Kumar Shinde	Maharashtra	Solapur	30.05.2003	Resigned on 30.05.2003 consequent upon his election to Maharashtra Legislative Assembly. (Announcement was made in the House on 21.07.2003).

## 17. RESOLUTIONS

### (i) \*Resolution placed before the House by the Speaker

Subject	Date of placing before the House	Time Taken H. M.	Ministry/ Department concerned	Remarks
<p>“That this House condemns the killing of innocent pilgrims in the two powerful grenade explosions set off by militants at Ban Ganga near Katra in Jammu on 21 July, 2003 and killing of security personnel in the Army Camp at Akhnoor.</p> <p>This House strongly deplores the barbaric and inhuman acts of militants which are indicative of their desperation at the ongoing process to restore peace in the State.</p> <p>The House deeply mourns the loss of lives of these innocent people. The House places on record its profound sense of grief on these tragedies.”</p>	22.7.2003	1 14	Home Affairs	Adopted
<p>*After the submissions made by the Members on the subject. Thereafter, members also stood in silence for a short while as a mark of respect to the memory of the deceased.</p>				

**(ii) Private Members' Resolutions**

Brief Subject	Name of member who moved	Date(s) of moving and discussion	Time taken H. M.	Ministry/ Departments	Remarks
1. This House recommends to the Government to take vigorous steps for implementation of policies and programmes for socio-economic and political upliftment of the Scheduled Castes, Scheduled Tribes and other weaker sections of the society by strengthening the administration and by bringing forward suitable legislation.	Shri Ramdas Athawale	25.4.2003 9.5.2003 (Twelfth Session) 1.8.2003	0 - 50 (excluding 2 hours 53 minutes taken during Twelfth Session)	(i) Social Justice and Empowerment and (ii) Tribal Affairs	Withdrawn
2. This House expresses its deep concern over continuous reduction in social securities for workers and urges upon the Government to take measures to protect the interests of the workers by introducing Provident Fund Scheme for all unorganized workers; restoring interest rate of provident fund to 12%; removing ceiling on bonus payment; ensuring payment of all statutory dues of the workers; providing adequate health care facilities; enacting a comprehensive legislation for the welfare of agricultural workers; and ensuring payment of minimum wages to contractual workers.	Shri Basudeb Acharia	1.8.2003 14.8.2003	4 - 13	Labour	Withdrawn
3. This House urges upon the Government to review its policy of privatising Central Public Sector Undertakings in the country, especially the Cochin Shipyard Ltd., Fertilizers and Chemicals Travancore Ltd. and Hindustan Newsprint Ltd. in Kerala.	Shri Suresh Kurup	14.8.2003	0 - 01	Disinvestment	Discussion not concluded on 14.8.2003

## 18. SHORT DURATION DISCUSSION

### (Rule 193)

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7
1.	Construction of Taj Heritage Corridor	Shri Ramji Lal Suman	23.7.2003	2 49	Urban Development and Poverty Alleviation; Tourism and Culture; and Environment and Forests	Discussion concluded
2.	Sharing of inter-State river water between the States of Andhra Pradesh and Karnataka	Shri K. Yerrenaidu	4.8.2003	6 46	Water Resources	Discussion concluded
3.	Working of the Investigating Agencies particularly the Central Bureau of Investigation	Shri Priya Ranjan Dasmunsi	5.8.2003	4 42	Prime Minister's Office and Home Affairs	Discussion concluded
4.	Atrocities on Dalits in various parts of the country	Shri Ram Vilas Paswan	21.8.2003 22.8.2003	9 16	Home Affairs	Discussion concluded

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE**

**SUMMARY**

No. of notices received	:	223	
No. of discussions admitted	:	6	
No. of discussions held	:	4	
No. of discussions remained part-discussed	:	Nil	
Total time taken	:	23 Hours	33 Minutes

## 19. SITTINGS OF LOK SABHA

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Subject	Date	Remarks
Cancellation of sitting fixed for 11 August, 2003	7.8.2003	The Speaker announced in the House that Business Advisory Committee at its sitting held on the 7th August, 2003 <i>inter alia</i> recommended cancellation of sitting fixed for Monday, the 11th August, 2003. The House agreed.

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**20. SPEAKER/DY. SPEAKER/CHAIRMAN**  
**Announcements/Observations/References/Rulings**

Sl. No.	Subject	By Whom	Date
1.	Ruling on the admissibility of notices of adjournment motion given by the members regarding reported dropping of charges against Union Ministers by CBI in Babri Masjid demolition case	The Speaker	23.7.2003
2.	References to the 61st Anniversary of Quit India Movement and the 58th Anniversary of dropping of atomic bombs on Japanese cities of Hiroshima and Nagasaki	The Speaker	8.8.2003
3.	Announcement of the decision arrived at the meeting of BAC held on 7th August, 2003 regarding cancellation of sitting of the House fixed for Monday the 11th August, 2003	The Speaker	8.8.2003
4.	Observation regarding procedure for making of allegations	The Speaker	19.8.2003
5.	Valedictory Reference on the conclusion of Thirteenth Session of Thirteenth Lok Sabha	The Speaker	22.8.2003

**21. STATEMENTS**  
**(i) Statements made/laid by Ministers under Rule 372 during**  
**Thirteenth Session of Thirteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.	
1.	Major accidents occurred recently on Northern, South Central, East Central Railways and Konkan Railway (KRCL)	Shri Nitish Kumar	22.7.2003	0	04
2.@	Prime Minister's visit to Germany, St. Petersburg, Evian and China	Shri Atal Bihari Vajpayee	23.7.2003	0	15
3.	Government Business for the week commencing the 28.7.2003.	Smt. Sushma Swaraj	25.7.2003	0	08
4.*	Attack by terrorists on the army camp at Akhnoor.	Shri George Fernandes	29.7.2003	0	06
5.	Price Policy for Kharif crops of 2003-04.	Shri Rajnath Singh	30.7.2003	0	04
6.	Bomb explosion in a Bus at Ghatkopar (West) Mumbai on 28 July, 2003 and an explosion in Jogeshwari West Mumbai on 31 July, 2003.	Shri L.K. Advani	31.7.2003	0	06
7.	Government business for the week commencing the 4.8.2003.	Smt. Sushma Swaraj	1.8.2003	0	07
8.	Government business for the week commencing the 13.8.2003.	Smt. Sushma Swaraj	8.8.2003	0	07
9.*	Crash of helicopter on 11th August, 2003 engaged by ONGC in Mumbai High Offshore.	Shri Ram Naik	13.8.2003	0	01
10.	Government business for the week commencing the 18th August, 2003.			Smt. Sushma Swaraj	
14.8.2003	0	05			
11.*	Restructuring Package of SIDBI for State Financial Corporations.	Shri Anandrao V. Adsul	19.8.2003	0	01
12.**	Reported detection of pesticides in Soft Drinks	Smt. Sushma Swaraj	21.8.2003	0	30

\* Laid the Statement (English & Hindi versions).

@ Also laid a copy (Hindi and English versions) of the (i) List of Agreements signed during the P.M.'s visit to the People's Republic of China; and (ii) Declaration of Principles for relations and comprehensive cooperation between the Republic of India and the People's Republic of China.

\*\* Clarificatory questions were asked.

**(ii) Matters Under Rule 377**

**Position regarding receipt of replies from Ministries concerned during Thirteenth Lok Sabha as on  
6.10.2003**

	Total Number of Matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (20.10.1999 to 29.10.1999)	48	43	89.58
Second Session (29.11.1999 to 23.12.1999)	174	139	79.09
Third Session (23.2.2000 to 17.5.2000)	225	195	86.67
Fourth Session (24.7.2000 to 25.8.2000)	163	125	76.69
Fifth Session (20.11.2000 to 22.12.2000)	188	152	80.85
Sixth Session (19.2.2001 to 27.4.2001)	249	200	80.32
Seventh Session (23.7.2001 to 31.8.2001)	277	203	73.29
Eighth Session (19.11.2001 to 19.12.2001)	148	112	75.68
Ninth Session (25.2.2002 to 17.5.2002)	314	244	77.71
Tenth Session (15.7.2002 to 12.8.2002)	123	93	75.61
Eleventh Session (18.11.2002 to 20.12.2002)	237	192	81.01
Twelfth Session (17.2.2003 to 9.5.2003)	373	265	71.05
Thirteenth Session (21.7.2003 to 22.8.2003)	220	82	37.27

**(iii) Statement showing the time spent on disorderly scenes/interruptions in the House during  
Thirteenth Session of Thirteenth Lok Sabha**

Date	Time spent on Interruptions H. M.	Time lost due to Adjournment of the House following interruptions H. M.	Remarks
	1	2	3
			4
21.7.2003	0 17	5 02	Interruptions started at 1140 hrs. and continued upto 1152 hrs. Lok Sabha adjourned at 1152 hrs. to meet at 1400 hrs. Interruptions again started at 1401 hrs. and continued upto 1406 hrs. Lok Sabha adjourned at 1406 hrs. for the day.
22.7.2003	0 07	4 18	Interruptions started at 1232 hrs. and continued upto 1235 hrs. Amidst interruptions, Lok Sabha adjourned at 1235 hrs. to meet at 1400 hrs. Interruptions again started at 1400 hrs. and continued upto 1404 hrs. Amidst interruptions matters under Rule 377 were raised/laid. Lok Sabha adjourned at 1407 hrs. for the day.
29.7.2003	0 13	5 14	Interruptions started at 1100 hrs. and continued upto 1110 hrs. Interruptions again started at 1116 hrs. and continued upto 1117 hrs. Lok Sabha adjourned at 1117 hrs. till 1145 hrs. Again Interruptions continued from 1145 hrs. to 1147 hrs. Due to interruptions in the House, Lok Sabha adjourned at 1205 hrs. to meet at 1400 hrs. When House met at 1400 hrs. interruptions again started. Amidst interruptions, Bills were introduced and matters under Rule 377 were laid. Lok Sabha adjourned at 1409 hrs. for the day.
30.7.2003	0 44	1 18	Interruptions started at 1103 hrs. and continued upto 1112 hrs. Interruptions again started at 1115 hrs. and continued upto 1121 hrs. Lok Sabha adjourned at 1121 hrs. to meet at 1200 hrs. Interruptions again started at 1203 hrs. and continued upto 1221 hrs. At 1221 hrs. Lok Sabha adjourned to meet at 1400 hrs. At 1402 hrs., interruptions again started and continued upto 1413 hrs.
31.7.2003	0 23	4 06	Interruptions started at 1211 hrs. and continued upto 1222 hrs. Amidst interruptions, Lok Sabha adjourned at 1222 hrs. to meet at 1237 hrs. Interruptions again started at 1255 hrs. and continued upto 1300 hrs. Lok Sabha adjourned at 1300 hrs. to meet at 1400 hrs. Interruptions again started at 1402 hrs. and continued upto 1409 hrs. Amidst interruptions Lok Sabha adjourned at 1409 hrs. for the day.
7.8.2003	0 41	5 17	Interruptions started at 1100 hrs and continued upto 1134 hrs. At 1134 hrs. Lok Sabha adjourned to meet at 1200 hrs. At 12 Noon, when the House met, interruptions again started and continued upto 1201 hrs. At 1201 hrs. Lok Sabha adjourned to meet at 1330 hrs. At 1331 hrs. interruptions again started and continued upto 1333 hrs. Bill was introduced and matters under Rule 377 were laid. Amidst interruptions, Lok Sabha adjourned at 1334 hrs. to meet at 1430 hrs. Interruptions again started at 1430 hrs. and continued upto 1434 hrs. Lok Sabha adjourned at 1434 hrs. for the day.
8.8.2003	0 03	3 53	Interruptions started at 1331 hrs. and continued upto 1333 hrs. Amidst interruptions, Lok Sabha adjourned at 1333 hrs. to meet at 1400 hrs. Interruptions again started at 1406 hrs. and continued upto 1407 hrs. Amidst interruptions, Lok Sabha adjourned at 1407 hrs. for the day.
13.8.2003	0 01	5 33	Interruptions started at 1103 hrs. and continued upto 1104 hrs. Lok Sabha adjourned at 1107 hrs. to meet at 12 Noon.

			Interruptions again started at 12 Noon. Amidst interruptions Bill was introduced and matters under Rule 377 laid on the Table. Lok Sabha adjourned at 1220 hrs. for the day.
14.8.2003	0 20	1 29	Interruptions started at 1100 hrs. and continued upto 1111 hrs. Interruptions again started at 1114 hrs. and continued upto 1116 hrs. At 1116 hrs. Lok Sabha adjourned to meet at 12 Noon. Interruptions again started at 1208 hrs. and continued upto 1215 hrs. At 1215 hrs. Lok Sabha adjourned to meet at 1330 hrs.
21.8.2003	—	0 10	Due to interruptions, Lok Sabha adjourned at 1241 hrs. to meet at 1251 hrs.
<b>Total</b>	<b>2 49</b>	<b>36 20</b>	

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

**(iv) Statement indicating matters raised after Question Hour and before taking up of the listed business and the time taken thereon during Thirteenth Session of Thirteenth Lok Sabha**

Date	Number of matters raised	Number of Members who spoke	Time Taken H. M.
21.7.2003	Nil	Nil	Nil
22.7.2003	1	13	1 02
23.7.2003	Nil	Nil	Nil
24.7.2003	2	10	0 57
25.7.2003	13	16	0 41
28.7.2003	Nil	Nil	Nil
29.7.2003	Nil	Nil	Nil
30.7.2003	Nil	Nil	Nil
31.7.2003	1	4	0 07
1.8.2003	2	5	0 39
4.8.2003	15	23	0 59
5.8.2003	26	34	1 33
6.8.2003	3	27	0 57
7.8.2003	Nil	Nil	Nil
8.8.2003	2	4	0 13
13.8.2003	Nil	Nil	Nil
14.8.2003	Nil	Nil	Nil
18.8.2003	Nil	Nil	Nil
19.8.2003	Nil	Nil	Nil
21.8.2003	Nil	Nil	Nil
22.8.2003	28	36	0 57
<b>Total</b>	<b>93</b>	<b>172</b>	<b>8 05</b>

**22. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING  
THE THIRTEENTH SESSION OF THIRTEENTH LOK SABHA**

Business	the	Time taken	Percentage of
		H. M.	total time taken
ADJOURNMENT MOTION		4 22	3.87
BILLS—			
(a) Government Bills		12 45	11.28
(b) Private Member's Bills		7 13	6.39
BUDGETS—			
(a) Railway Budget		0 01	0.01
(b) General Budget		0 01	0.01
CALLING ATTENTION NOTICES		1 52	1.65
DISCUSSIONS—			
Short Duration Discussions (Rule 193)		23 33	20.84
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR		8 05	7.15
MATTERS UNDER RULE 377		1 42	1.51
MOTIONS—			
(i) Motion of Non-confidence (Rule 198)		21 07	18.69
(ii) Motions under Rules 191 and 342		0 03	0.04
(iii) Motions under Rule 388		9 13	8.16
QUESTIONS		10 07	8.95
RESOLUTIONS—			
Private Members' Resolutions		5 04	4.48
STATEMENTS (RULE 372)		1 34	1.39
OTHER MATTERS such as Oath or Affirmation, Paper Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.		6 18	5.58
<b>TOTAL</b>		<b>113 00</b>	<b>100.00</b>